

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 31, 2007

No. 157. /JR(S)/2007

Sri **Ganga Ram**, Additional District & Sessions Judge (Fast Track Court), [Deoria](#) to be Additional District & Sessions Judge (Fast Track Court), Hardoi.

No. 158. /JR(S)/2007

Sri **Suresh Chandra-IV**, Additional District & Sessions Judge (Fast Track Court), Hardoi to be Additional District & Sessions Judge (Fast Track Court), [Ghaziabad](#).

No. 159. /JR(S)/2007

Sri **Kaushlendra Yadav**, Additional District & Sessions Judge (Fast Track Court), [Ghaziabad](#) to be Additional District & Sessions Judge (Fast Track Court), [Mathura](#).

No. 160. /JR(S)/2007

Sri **Sruresh Prasad Misra**, Additional District & Sessions Judge (Fast Track Court), [Mathura](#) to be Additional District & Sessions Judge (Fast Track Court), Jaunpur.

No. 161. /JR(S)/2007

Sri **Ahsok Kumar Yadav-I**, Additional District & Sessions Judge (Fast Track Court), Jaunpur to be Additional District & Sessions Judge (Fast Track Court), Shrawasti at Bhingra.

No. 162. /JR(S)/2007

Sri **Mahfooz Ali**, Additional District & Sessions Judge (Fast Track Court), Banda to be Additional District & Sessions Judge (Fast Track Court), [Aligarh](#).

No. 163. /JR(S)/2007

Sri **Ram Baran Saroj**, Additional District & Sessions Judge (Fast Track Court), Aligarh to be Additional District & Sessions Judge (Fast Track Court), Hardoi.

No. 164. /JR(S)/2007

Sri **Mayank Kumar Jain**, Additional District & Sessions Judge (Fast Track Court), Hardoi to be Additional District & Sessions Judge (Fast Track Court), [Ghaziabad](#).

No. 165. /JR(S)/2007

Sri **Pramod Kumar Srivastava-II**, Additional District & Sessions Judge (Fast Track Court), [Ghaziabad](#) to be Additional District & Sessions Judge (Fast Track Court), [Kanpur Nagar](#).

No. 166. /JR(S)/2007

Sri **Sushil Kumar Rastogi**, Additional District & Sessions Judge (Fast Track Court), [Kanpur Nagar](#) to be Additional District & Sessions Judge (Fast Track Court), [Kanpur Dehat](#).

No. 167. /JR(S)/2007

Sri **Mangal Prasad**, Additional District & Sessions Judge (Fast Track Court), [Kanpur Dehat](#) to be Additional District & Sessions Judge (Fast Track Court), [Gautambudh Nagar](#).

No. 168. /JR(S)/2007

Sri **Suba Singh**, Additional District & Sessions Judge (Fast Track Court), [Gautambudh Nagar](#) to be Additional District & Sessions Judge (Fast Track Court), Kushinagar at Padrauna.

No. 169. /JR(S)/2007

Sri **Sushil Kumar-II**, Additional District & Sessions Judge (Fast Track Court), Kushinagar at Padrauna to be Additional District & Sessions Judge (Fast Track Court), [Bulandshahar](#).

No. 170. /JR(S)/2007

Sri **Rakesh Kumar-III**, Additional District & Sessions Judge (Fast Track Court), [Bulandshahar](#) to be Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur.

No. 171. /JR(S)/2007

Sri **Chandra Pal Singh**, Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur to be Additional District & Sessions Judge (Fast Track Court), Mahoba.

No. 172. /JR(S)/2007

Sri **Mahanth Lal**, Additional District & Sessions Judge (Fast Track Court), Mahoba to be Additional District & Sessions Judge (Fast Track Court), [Sultanpur](#).

No. 173. /JR(S)/2007

Sri **Karan Singh Yuvraj**, Additional District & Sessions Judge (Fast Track Court), [Sultanpur](#) to be Additional District & Sessions Judge (Fast Track Court), Lakhimpur Kheri.

No. 174. /JR(S)/2007

Sri **Charan Singh**, Additional District & Sessions Judge (Fast Track Court), Lakhimpur Kheri to be Additional District & Sessions Judge (Fast Track Court), [Firozabad](#).

No. 175. /JR(S)/2007

Sri **Anil Kumar Upadhyay**, Additional District & Sessions Judge (Fast Track Court), [Firozabad](#) to be Additional District & Sessions Judge (Fast Track Court), [Sitapur](#).

No. 176. /JR(S)/2007

Sri **Pankaj Gaur**, Additional District & Sessions Judge (Fast Track Court), [Sitapur](#) to be Additional District & Sessions Judge (Fast Track Court), Farrukhabad.

No. 177. /JR(S)/2007

Sri **Piyush Verma**, Additional District & Sessions Judge (Fast Track Court), Jaunpur to be Additional District & Sessions Judge (Fast Track Court), [Baghpat](#).

No. 178. /JR(S)/2007

Sri **Nishesh Kumar**, Additional District & Sessions Judge (Fast Track Court), [Baghpat](#) to be Additional District & Sessions Judge (Fast Track Court), Mirzapur.

No. 179. /JR(S)/2007

Sri **Satya Ram Yadav**, Additional District & Sessions Judge (Fast Track Court), Mirzapur to be Additional District & Sessions Judge (Fast Track Court), [Sultanpur](#).

No. 180. /JR(S)/2007

Sri **Ram Karan**, Additional District & Sessions Judge (Fast Track Court), [Sultanpur](#) to be Additional District & Sessions Judge (Fast Track Court), Bahraich.

No. 181. /JR(S)/2007

Sri **Kali Charan-II**, Additional District & Sessions Judge (Fast Track Court), Bahraich to be Additional District & Sessions Judge (Fast Track Court), [Ghaziabad](#).

No. 182. /JR(S)/2007

Sri **Lallu Singh**, Additional District & Sessions Judge (Fast Track Court), [Ghaziabad](#) to be Additional District & Sessions Judge (Fast Track Court), Bijnor.

No. 183. /JR(S)/2007

Sri **Rakesh Kumar-IV**, Additional District & Sessions Judge (Fast Track Court), Bijnor to be Additional District & Sessions Judge (Fast Track Court), [Mathura](#).

No. 184. /JR(S)/2007

Sri **Brijesh Kumar Misra**, Additional District & Sessions Judge (Fast Track Court), [Mathura](#) to be Additional District & Sessions Judge (Fast Track Court), [Allahabad](#) in the Court shifted from Banda to [Allahabad](#).

No. 185. /JR(S)/2007

Sri **Pramod Kumar-I**, Additional District & Sessions Judge (Fast Track Court), [Varanasi](#) to be Additional District & Sessions Judge (Fast Track Court), [Firozabad](#).

No. 186. /JR(S)/2007

Sri **Brijendra Mani Tripathi**, Additional District & Sessions Judge (Fast Track Court), [Firozabad](#) to be Additional District & Sessions Judge (Fast Track Court), [Kanpur Nagar](#).

No. 187. /JR(S)/2007

Sri **Avinash Chandra Tripathi**, Additional District & Sessions Judge (Fast Track Court), [Kanpur Nagar](#) to be Additional District & Sessions Judge (Fast Track Court), [Sultanpur](#).

No. 188. /JR(S)/2007

Sri **Sudhir Kumar-III**, Additional District & Sessions Judge (Fast Track Court), [Sultanpur](#) to be Additional District & Sessions Judge (Fast Track Court), Etah.

No. 189. /JR(S)/2007

Sri **Santosh Kumar Srivastava**, Additional District & Sessions Judge (Fast Track Court), Etah to be Additional District & Sessions Judge (Fast Track Court), [Ghaziabad](#).

No. 190. /JR(S)/2007

Sri **Shakeel Ahmad Khan**, Additional District & Sessions Judge (Fast Track Court), [Ghaziabad](#) to be Additional District & Sessions Judge (Fast Track Court), Hardoi in the Court shifted from [Varanasi](#) to Hardoi.

No. 191. /JR(S)/2007

Sri **Vikas Saxena-I**, Additional District & Sessions Judge (Fast Track Court), [Allahabad](#) to be Additional District & Sessions Judge (Fast Track Court), [Etawah](#).

No. 192. /JR(S)/2007

Sri **Pradeep Kumar Gupta**, Additional District & Sessions Judge (Fast Track Court), [Etawah](#) to be Additional District & Sessions Judge (Fast Track Court), [Muzaffarnagar](#).

No. 193. /JR(S)/2007

Sri **Sita Ram Verma**, Additional District & Sessions Judge (Fast Track Court), [Muzaffarnagar](#) to be Additional District & Sessions Judge (Fast Track Court), [Shahjahanpur](#).

No. 194. /JR(S)/2007

Sri **Mukesh Misra**, Additional District & Sessions Judge (Fast Track Court), [Shahjahanpur](#) to be Additional District & Sessions Judge (Fast Track Court), [Ghazipur](#).

No. 195. /JR(S)/2007

Sri **Badam Singh**, Additional District & Sessions Judge (Fast Track Court), [Ghazipur](#) to be Additional District & Sessions Judge (Fast Track Court), [Pratapgarh](#).

No. 196. /JR(S)/2007

Sri **Yashwant Kumar Misra**, Additional District & Sessions Judge (Fast Track Court), [Pratapgarh](#) to be Additional District & Sessions Judge (Fast Track Court), [Lucknow](#).

No. 197. /JR(S)/2007

Sri **Sanjiv Kumar**, Additional District & Sessions Judge (Fast Track Court), [Lucknow](#) to be Additional District & Sessions Judge (Fast Track Court), [Allahabad](#).

No. 198. /JR(S)/2007

Sri **Brijendra Kumar Shailat**, Additional District & Sessions Judge (Fast Track Court), Agra to be Additional District & Sessions Judge (Fast Track Court), [Bulandshahar](#) in the Court shifted from Agra to [Bulandshahar](#).

No. 199. /JR(S)/2007

Sri **Raj Narain Pandey**, Additional District & Sessions Judge (Fast Track Court), Gorakhpur to be Additional District & Sessions Judge (Fast Track Court), [Faizabad](#) in the Court shifted from Gorakhpur to [Faizabad](#).

No. 200. /JR(S)/2007

Sri **Harish Tripathi**, Additional District & Sessions Judge (Fast Track Court), [Kanpur Dehat](#) to be Additional District & Sessions Judge (Fast Track Court), [Kanpur Nagar](#) in the Court shifted from [Kanpur Dehat](#) to [Kanpur Nagar](#).

No. 201. /JR(S)/2007

Sri **Vijendra Kumar**, Additional District & Sessions Judge (Fast Track Court), Pilibhit to be Additional District & Sessions Judge (Fast Track Court), [Shahjahanpur](#) in the Court shifted from Pilibhit to [Shahjahanpur](#).

No. 202. /JR(S)/2007

Sri **Umesh Kumar Singh**, Additional District & Sessions Judge (Fast Track Court), Pilibhit to be Additional District & Sessions Judge (Fast Track Court), Bareilly in the Court shifted from Pilibhit to Bareilly.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 142 / JR (S)/ 2007, Dated: Allahabad: May 31, 2007

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).

7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 5th June, 2007 and they shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

It is to add that one court of Additional District & Sessions Judge (Fast Track Court) from Banda, Agra, Gorakhpur, Kanpur Dehat, Varanasi & Deoria shall stand shifted to Allahabad, Bulandshahar, Faizabad, Kanpur Nagar, Hardoi & Kushinagar at Padrauna respectively.

It is further to add that two courts of Additional District & Sessions Judge (Fast Track Court) from Pilibhit shall stand shifted, out of which one court each shall stand shifted to Bareilly & Shahjahanpur respectively.

It is further to add that Sri Harish Kumar Tripathi and Sri Sushil Kumar Rastogi are posted at Kanpur Nagar & Kanpur Dehat respectively for the period of one year only.

It is further to add that the transfer of Class-III and IV employees shall be made in accordance with the directions mentioned in the Court's Circular letter No. 54Ve-4 (Admin.D) dated 30.5.1994 and Circular letter No. 64-Ve-4 (Admin.D) dated 27.7.1994.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**